

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 52 of 2010 &  
IA Nos. 68 of 2010**

**Dated: 18<sup>th</sup> November, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Oil & Natural Gas Commission Ltd.**

**... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s): Mr. Gourab Banerji, ASG with  
Mr. Vipin Nair & Mr. Arjun Krishnan  
Counsel for the Respondent(s): Mr. M.G. Ramachandran &  
Mr. Anand K. Ganesan for R.2

**ORDER**

At the request of the learned counsel for the parties, post  
the matter on **07.12.2010.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs